

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II  
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 26.03.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.148/9/HDB/2020
NAME OF THE COMPANY	Rotodyne Engineering Services Pvt Ltd
NAME OF THE PETITIONER(S)	Vertex Cranes & Hoists India Pvt Ltd
NAME OF THE RESPONDENT(S)	Rotodyne Engineering Services Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


**ORDER**

Learned counsel for the Operational Creditor appeared.

We direct the Operational Creditor to file Affidavit of proof of service of notice within two weeks.

Matter stands adjourned to 30.04.2021.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL